

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 5th DECEMBER, 2022, 10:30 A.M.

TP No. 210/CTB/2019, CP (IB) No. 1170/MB/2017, IA (IB) No. 189/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Punjab National Bank -Vs- Vindhya Vasini Industries Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Dhananjaya Sud, Adv. for Liquidator

For Respondent (s)

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ORDER

Ld. Counsel Mr. D. Sud appears for the Liquidator, this application is filed for dissolution; the Bank Account of CD not yet closed. Counsel seeks time to close the Bank Accounts, time granted. Matter adjourned to 09.01.2023.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)